## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

NATIONAL COMITANT LAW TRIBONAL, HELD ON 10/00/2017 MT 10/00 12/12			
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL			
APPLICATION NUMBER		:	
PETITION NUMBER		: TCP/164/2016	
NAME OF THE PETITIONER(S)		: Joseph Selvakumar	
NAME OF THE RESPONDENT(S)		: M/s Chandra Royal Inn Private Limited & 2 others	
UNDER SECTION		: 397/398	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. RAJESH	Count ju Riffe	
2. Gi	omesh & Gromesh	Courd for R3	
). K	. Mosikg	counsel for pete	Vy

## **ORDER**

Counsels for both the parties are present. Heard arguments of Counsel for Petitioner and Counsel for Respondent in part. For continuation, put up on 22.08.2017 at 02.30 P.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)